

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-191(PB)/2017**

**IN THE MATTER OF:**

Reliance Commercial Limited ..... Applicant/petitioner

Vs.

Varaha Infra Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 13.10.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Shri R. Varadharajan,**  
**Hon'ble Member(Judicial)**

**Ms. Deepa Krishan**  
**Hon'ble Member (Technical)**

For the Petitioner(s) : Shri Udayaditya Bannerjee, Adv.  
Shri Soumyajit Nath, Adv.  
Shri Shreyansh Rastogi, A.R.

For the Respondent(s) : Sh. Nishant Menon,  
Shri Abhishek Birthray, Shri Prateek Seth,  
Advocates

**ORDER**

For Order, see (IB)-190(PB)/2017.

13.10.2017  
V. Sethi